

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 29th September, 2014

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 146/2014 (CZ)	Nityanand Mishra Vs. State of M.P. & 5 Ors.	Mr. Pramod Kumar Pandey Adv. for Applicant Mr. Sachin K. Verma, Adv.with Mr. Ayush Dev Bajpai, Adv. for R-1,3,5 Ms. Parul Bhadoria Adv. for R- 2 Mr. Suman Mandal, Adv.& Mr.Sandeep Singh, Adv. for R-4 Mr. Deepesh Joshi, Adv. for R-6 Mr. Sambhav Sogani, Adv. for R-7	
2.	Original Application No. 37/2014 (THC)	Swami Charan Singh Vs. State of M.P.& 5 Ors.	Mr. Paritosh Trivedi Adv. Mr. Sachin K. Verma, Adv.	
3.	Original Application No. 21/2013 (M.A. No. 550/14)	Dr. Alankrita Mehra Vs. Union of India & 09 Ors	Mr. Vivek Choudhary Adv. Mr. Om. S. Shrivastava, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Vivek Agrawal, Adv. for R-5 Mr. Sandeep Singh Adv. for CPCB Mr. Shivendu Joshi, for R-6 for Mr. Purushaindra Kaurav, Adv. Mr. Dharmveer Sharma Adv. for Inter	
4.	Original Application No. 264/2014 (THC) (W.P. No. 8333/08)	Sustainability and Human Resources Vs. State of M.P.& 12 Ors.		

5.	Original Application No.11/2014	Paryavaran Avam Manav Sanrakshan Samity Vs. Union of India. & 6 ors.	Mr. R.S.Verma, Adv. Mr. Y.M. Yadav, Adv. for CGWB R-4 Ms. Parul Bhadoria Adv. For R-MPPCB Mr. Anshuman Singh Adv. For R-5	
6.	Original Application No. 10/2014	Babu Lal Jajoo Vs. Chief Secretary Govt.of Rajasthan & 2 Ors.	Mr. Lokendra Singh	
7.	Original Application No. 133/2013 (M.A. No 215/14)	Babu Lal Jaju Vs. State of Rajasthan	Mr. Shantnoo Saxena, Adv. for R-2 Mr. Sachin K. Verma, Adv	
8.	Original Application No. 39/2014 (CZ) (M.A. No. 559/14)	Rajesh Ojha Vs. Union of India & 7 Ors.	Mr. Girish Garg, Adv for Petitioner Mr. Vishal Bhatnagar, Adv. for R-3,4 & 7 Mr. Sanjay K Agrawal Adv.	
9.	Original Application No. 312/2014	Vasundhra Vikas Samiti & Ors. Vs. Reliance Telecom Pvt. Ltd. & 2 Ors.	Mr. Shrey Raj Saxena Adv. Mr. Mahiraj singh Sisodia for R-3	